GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:4313 ANSWERED ON:22.03.2013 COMPLAINTS AGAINST CUSTOMS OFFICERS Rana Shri Jagdish Singh

Will the Minister of FINANCE be pleased to state:

- (a) the details of complaints received particularly from foreign nationals including diplomats against the officers of the Department of Customs deployed at various national/international airports in the country during the last three years and the current year till date;
- (b) the action taken by the Government thereon; and
- (c) the measures taken or proposed to be taken by the Government to prevent such incidents and avoid undue harassment by customs officials/officers in future?

Answer

MINISTER OF FINANCE (SHRI P.CHIDAMBARAM)

- (a) Complaints received from foreign nationals and diplomats against officers of Customs include:-
- 1. Rude/inappropriate behavior,
- 2. Inconvenience in baggage clearance,
- 3. Incorrect collection of duty on jewellery, and
- 4. Demand of money/bribe.
- (b) Complaints have been inquired into. Some complaints were found to be not correct.
- (c) Measures taken to prevent such incidents include enquiry into complaints, and actionagainst erring officials/officers and issue of instructions to Customs officers to work in transparent and effective manner without causing harassment. The public is also sensitized to approach higher/supervisory officers to redress their grievances.